

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-103**

CA-1381, IA-766, IA-1886, IA-1640/20, CA-107/2019, CA-872/2019  
in  
IB-889/(ND)/2019

**IN THE MATTER OF:**

Sonal Anand

....OPERATIONAL CREDITOR

Vs.

International Trenching (P) Ltd

....RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 16.10.2020**

**CORAM:**

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**


For the Applicant/OC : -

For the Respondent/CD :

For the Intervener :

**ORDER**

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 28.10.2020 as per the directions of Hon'ble Members.

  
(MADHU NARULA)  
COURT OFFICER

Surjit (C-III)